

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. C.A. 151/2023  
Intervention Petition 1/2023  
Intervention Petition 3/2022  
I.A. 124/2022  
IN  
C.P.(CAA)/209/MB/2022  
IN  
C.A.(CAA)/204/MB/2022

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.05.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

SECTION 230(I) OF COMPANIES ACT, 2013

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**ORDER**

Senior Advocate Ravi Kadam a/w Advocate Karl Tamboly, Advocate Malhar Zatakia, Advocate Rahul Mahajan, Advocate Amit Surve, Advocate Saket Pawar and Advocate Mohnish Bhasin i/b Fortitude Law Associates for the Intervener Imax Corporation in Intervention Petition No. 3 of 2022 and Mr. Janak Dwarkadas and Mr. Zal Andhyarujina, Senior Advocates along with Mr. Nitesh Jain, Mr. Siddharth Ranade, Ms. Vatsala Kumar, Mr. Aniruddha Banerji, Ms. Shreya Mundra, Mr. Atharva Gade i/b Trilegal, for the Petitioner in C.P.(CAA)/209/MB/2022 and Mr. Gaurav Joshi, Mr. Karl Tamboly, Mr. Hrushi Narvekar, Mr. Nishit Dhruva, Ms. Niyati Merchant, Mr. Yash Dhruva i/b MDP & PARTNERS- for Axis Finance Limited in IA No.124 of 2022 and Mr. Ravi Kadam, Senior Advocate a/w. Adv. Rishi Thakur, Adv. Dhvani Gala i/b.

ZBA for Applicant - IDBI Bank Ltd in Intervention Petition No. 1 of 2023 and Advocates for the Applicant Senior Counsel Mr. Ravi Kadam with Mr. Rohan Kadam, Mr. Rajendra Barot, Mr. Parag Maini, Mr. Ravi Bhasin, Dr. Abhimanyu Chopra, Mr. Varun Lamba, Mr. Raghav Chadha, Mr. Aman Chaudhary, Mr. Biswadeep Chakravarty, Mr. Ankitesh Ojha, Mr. Madhur Arora i/b AZB & Partners for Applicant- J.C. Flowers Asset Reconstruction Private Limited in CA No.151 of 2023 are present through virtual hearing.

Heard Mr. Ravi Kadam, Senior Advocate in part. List this matter on

**04.05.2023 high on board for continuation.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//Shubham//

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)